

(29 November, 2001]

RAJYA SABHA

(c) whether a Committee of Senior Officers, which was constituted in February, 2001 to look into their problems has not submitted its report till today even after obtaining three extensions; and

(d) if so, how and by when Government propose to resolve their problems?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI VASUNDHARA RAJE):

(a) Yes, Sir.

(b) to (d) A Committee of Senior Officers was set up on 28.2.2001 to go into the cadre structure of the Central Secretariat Service (CSS). The Committee not only invited the written memoranda from various CSS associations, but also gave personal hearing to their representatives. In view of the enormous work involved, the tenure of the Committee has now been extended up to the end of February, 2002 with the approval of the competent authority. The Government will give due consideration to the recommendations made by this Committee, when received.

GCS (Ministerial) Posts in Ministries

1324. MISS FRIDA TOPNO. Will the PRIME MINISTER be pleased to state:

(a) the number of GCS (Ministerial) posts equivalent to Under Secretary/Deputy Secretary/Director in each Ministry/Department;

(b) whether it is a fact that duties/responsibilities of these posts are similar to that of CSS;

(c) whether it is also a fact that these posts, which are mostly held by CSS officers on deputation, do not have cadre and are responsibility-wise akin to CSS; and

(d) if so, the reasons for non-encadrement of these posts to CSS for smooth cadre management in spite of repeated requests from CSS Officers' Association?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI VASUNDHARA RAJE):

(a) and (b) The information regarding posts included in General Central Service (Ministerial) is not centrally maintained since such posts are organization specific.

(c) and (d) Mere selection of Central Secretariat Service Officers to General Central Service (Ministerial) posts in specified organizations does not entitle any post to be included in Central Secretariat Service.

Committee for Cadre Structure of CSS

1325. SHRI KARNENDU BH ATTACH A RJE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a Committee of Senior Officers was constituted by the Department of Personnel and Training on 28th February, 2001 for looking into the cadre structure of CSS and to make its recommendations within three months;

(b) if so, the details of its terms of reference, as amended till date;

(c) whether the Committee has since submitted its report;

(d) if so, the details of the recommendations; and

(e) if not, the reasons for delay and likely time by when it would submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI VASUNDHARA RAJE): (a) Yes, Sir.

(b) to (e) A Committee of Senior Officers was set up on 28.2.2001 to go into the cadre structure of the Central Secretariat Service (CSS) and its terms of reference were as under: -

(i) To assess the magnitude of stagnation in the Grade of Assistant of CSS and to suggest remedial measures.

(ii) To assess the magnitude of stagnation in the Grade of Section Officer, Under Secretary, Deputy Secretary and Director of CSS, *vis-a-vis* similarly recruited/placed officers of other services and to recommend measures to remove stagnation.

(iii) To review the structure of CSS keeping in view various recommendations and demands of the CSS Association.

In addition to the above, certain issues as directed by the competent authority as also the Principal Bench, Central Administrative Tribunal were to be considered by the Committee.